

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

16.01.2014

OA No. 618/2012

Mr. P.N. Jatti, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard the learned counsel for the parties. The OA is disposed of by a separate order.

Anil Kumar
(Anil Kumar)

Member (A)

KB
(Dr. K.B. Suresh)
Member (J)

ahq

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

ORIGINAL APPLICATION No. 618/2012

Jaipur, the 16th day of January, 2014

CORAM :

HON'BLE DR. K.B. SURESH, MEMBER, JUDICIAL MEMBER
HON'BLE MR. ANIL KUMAR, ADMINISTRATIVE MEMBER

Ashok Kumar Bhagat son of Late Shri Satya Narain Bhagat aged about 30 years, resident of 20/34, Near Nahar Singh Baba Ka Mandir, Purana Ghat, Agra Road, Jaipur. Presently working as P.A. Bhusawar, Sub Post Office, Bhusawar, A/c Office, Deeg, Bharatpur.

... Applicant

(By Advocate: Mr. P.N. Jatti)

Versus

1. Union of India through the Secretary to the Government of India, Department of Post, Dak Bhaan, Sansad Marg, New Delhi.
2. Chief Post Master General, Rajathan Circle, Jaipur.
3. Superintendent Post Offices, Bharatpur Dn. Bharatpur.

... Respondents

(By Advocate: Mr. Mukesh Agarwal)

ORDER

PER HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

The learned counsel for the applicant submits that he wants to withdraw the OA as it has become infructuous. Accordingly, the OA is dismissed as withdrawn.

Anil Kumar
(Anil Kumar)
Member (A)

Dr. K.B. Suresh
(Dr. K.B. Suresh)
Member (J)

AHQ